cation on the application form that the applicant was the mother of Dawood Ebrahim. Since Smt. Kaskar was already holder of a passport which had expired on 14.1.93, the existing guidelines did not mandate police verification by the Passport Office prior to issue of a new passport to her.

The matter is currently under investigation by the Central Bureau of Investigation.

Production of Wheat, Rice, Oilseeds and Pulses

365. SHRI ASHOK NAMDEORAO MOHOL:

SHRI HARIKEWAL PRASAD:

SHRI RAMESH C. JIGAJINAGI:

SHRI MADAN PATIL:

SHRI PUNNU LAL MOHALE:

Will the PRIME MINISTER be pleased to

state:

- (a) the annual production and area under cultivation for wheat, rice, oilseeds and pulses in each States during last three years:
- (b) the estimated demand, production and consumption of foodgrains, pulses and oilseeds at present;
- (c) whether the country achieved self-sufficiency in meeting the indigenous, demand of foodgrains, pulses and oilseeds;
 - (d) If so, the details thereof; and
- (e) if not, the steps taken/proposed to be taken to increase the production of these crops?

THE MINISTER OF STATE IN THE MINISTRY

OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):
(a) The production and area of wheat, rice, oilseeds and pulses-all India and State-wise during 1995-96, 1996-97 and 1997-98 are given in the enclosed Statement.

(b) to (d) The estimates of production and requirement during the 1998-99 are as follows:-

(Mi	llion	tonr	ies)
-----	-------	------	------

Commodity	Requirement	Production
Foodgrains of which	197.33	195.25
Pulses	16.27	14.78
Edible Oils	8.20	6.80

The country has almost achieved self sufficiency in cereals. However, there are shortages in the case of pulses and edible oils/oilseeds.

(e) In order to increase production of these crops, the Government is implementing crop specific centrally sponsored schemes/programmes under which incentives are provided to farmers for use of quality seeds and location specific high yielding/hybrid varieties, application of integrated pest management, propagation of scientific water management including micro irrigation, improved farm implements etc. Besides, field demonstrations on farmers holdings including training of farmers and farm labourers are organised for effective transfer of technology. Further, under the national agenda for governance, the Government has been given thrust to double the food production in next ten years adopting regionally differentiated growth strategies, creation of farming infrastructure and more efficient use of resources.

Statement

Area-Million Hectares
Prod - Million Tonnes

States			R	CO			Wheat								Total	Pulse	8	otal Oilseeds						
	1995	1995-96		1996-97		-98	1995-96		1996-97		1997-98		1995-96		1996-97		1997-98		1995-96		1996-97		1997-98	
	A	P	A	P	A	P	A	P	A	Р	A	P	A	P	A	P	A	Р	A	P	A	P	A	Р
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
Andhra Pradesh	3.7	9.0	4.1	10.7	3.5	8.5	-	-	-	-	-	-	1.6	0.8	1.6	0.8	1.5	0.6	3.1	3.0	3.0	2.4	2.5	1.5
Assam	2.5	3.4	2.6	3.3	2.5	3.4	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.3	0.2	0.3	0.2	0.3	0.2
Bihar	5.0	6.6	5.1	7.3	5.0	6.8	2.1	4.2	2.1	4.6	2.1	4.2	0.9	0.6	0.9	0.7	0.9	0.6	0.2	0.1	0.2	0.2	0.2	0.2
Gujerat	0.6	0.8	0.6	0.9	0.7	1.0	0.5	1.1	0.6	1.3	0.7	1.6	0.8	0.5	0.9	0.7	0.9	0.6	2.9	2.2	2.8	3.8	2.9	3.8
Haryana	0.8	1.8	0.8	2.5	0.9	2.5	2.0	7.3	2.0	7.6	2.1	7.6	0.4	0.4	0.4	0.3	0.4	0.4	0.6	0.8	0.7	1.0	0.6	0.4
Himachal Pradech	0.1	0.1	0.1	0.1	0.1	0.1	0.4	0.5	0.4	0.5	0.4	0 5	-	-	-	-	-	- ٠	-	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
Jammu & Kashmir	0.3	0.5	0.3	0.4	0.3	0.5	0.2	0.4	0.2	0.4	0.3	0.4	-	-	-	-	-	-	0.1	-	0.1	-	0.1	-
Karnataka	1.3	3.0	1.4	3.2	1.4	3.3	0.2	0.1	0.2	0.2	0.3	0.1	1.5	0.7	1.8	0.7	1.7	0.5	2.6	1.7	2.6	1.8	2.2	1.3
Kerala	0.5	1.0	0.4	0.8	0.4	0.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Madhya Pradesh	8.3	5.8	5.4	5.9	5.4	4.5	4.0	6.7	4.3	7.8	4.5	7.3	5.2	3.1	6.0	3.5	5.0	3.3	5.6	4.9	6.0	5.1	6.1	5.8
Maharashtra	1.6	2.6	1.5	2.6	1.5	2.4	0.7	0.9	0.8	1.2	0.7	0.7	3.3	1.6	3.3	2.0	3.3	1.2	2.6	2.0	2.7	2.4	2.6	1.7
Orissa	4.5	6.2	4.5	4.4	4.5	6.2	-	-	-	_	-	-	0.9	0.4	0.7	0.2	0.8	0.3	0.5	0.2	0.4	0.2	0.4	0.2
Punj ab	2.2	6.8	2.2	7.3	2.3	7.9	3.2	12.5	3.2	13.7	3.3	12.7	0.1	0.1	0.1	0.1	0.1	0.1	0.3	0.3	0.2	0.3	0.2	0.2
Rajasthan	0.1	0.1	0.1	0.2	0.2	0.2	2.2	5.5	2.5	6.8	2.7	6.7	3.6	1.5	3.8	1.8	4.4	2.6	3.8	3.1	3.9	3.5	4.4	3.3
Tamii Nadu	1.2	5.3	2.2	5.8	2.4	7.1	-	-	-	-	-	-	0.6	0.2	0.6	0.2	0.6	0.3	1.1	1.6	1.1	1.5	1.3	1.9
Uttar Pradesh	5.6	10.4	5.5	11.8	5.7	12.2	8.9	21.8	9.0	24.0	9.2	23.0	2.8	2.2	2.8	2.6	2.8	2.3	1.6	1.4	1.8	1.5	1.7	1.0
West Bengal	6.0	11.9	5.8	12.6	5.9	13.2	0.3	0.7	0.4	0.8	0.4	0.8	0.2	0.1	0.2	0.2	0.2	0.1	0.5	0.4	0.5	0.4	0.5	0.4
Ali India	42.8	77.0	43.4	81.7	43.4	82.3	25.0	62.1	25.9	69.4	26.7	65.9	22.3	12.3	22.4	14.2	22 A	13.1	26.0	22 1	26.3	24.4	26.2	22.0

Drive against Insurgents

366. SHRI G. GANGA REDDY:

SHRI K. YERRANNAIDU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether india expressed concern over the use of Bhutan as a militant base by North-Eastern insurgent groups;
 - (b) If so, the details thereof; and
- (c) the assistance given/proposed to Bhutan for drive against these insurgents?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) to (c) The presence of North-Eastern militants on Bhutanese territory has been a subject of discussion with Bhutan. Both sides share concerns on this issue which was discussed at length in the National Assembly of Bhutan at its last session held in June-July 1998. The National Assembly recognised the danger posed by these militants to Bhutan itselfi, and sought to find the most appropriate ways and means to move them from their territory. India and Bhutan have remained in frequent touch to find a solution to this issue and are cooperating with each other in this regard.

CTBT

- 367. DR. RAVI MALLU: Will the MINISTER of EXTERNAL AFFAIRS be pleased to state:
- (a) whether India has decided to take up final view on CTBT after diplomatic negotiations with the European Union and Russia?
- (b) # so, whether the Indian Government had concrete discussion with these countries; and

(c) if so, by what time final decision in this regard is likely to be taken?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) and (b) As part of Government's efforts to engage key interlocutors in key countries on a range of issues including the CTBT, discussions have also been held, inter-alia, with Russia and the European Union.

(c) Government's position on the CTBT has been placed before Parliament. On December 15, 1998, Prime Minister had stated that "India is now engaged in discussions with key interlocutors on a range of issues, including the CTBT. We are prepared to bring these discussions to a successful conclusion, so that the entry into force of the CTBT is not delayed beyond September 1999. We expect that other countries as indicated in Article XIV of the CTBT, will adhere to the Treaty without conditions. That remains our position. For the successful conclusion of the talks, creation of a positive environment by our interlocutors is a necessary ingredient."

[English]

12.00 hrs.

PAPERS LAID ON THE TABLE

A copy of the Economic Survey 1998-99

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table a copy of the 'Economic Survey, 1998-99'. (Hindl and English versions).

[Placed in Library. See No. LT. 2424/99]

Annual Report and Review by the Government of the working of the Coconut Development Board, Kochi

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): Sir, I beg to lay on the Table—